

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4273
ANSWERED ON:02.05.2012
BAN ON USE OF MOBILE PHONE
Suvendu Shri Adhikari

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has advised not to allow children below 16 years of age to use cellphones;
- (b) if so, the details thereof;
- (c) whether some State Governments have also banned the use of cellphones in the schools;
- (d) if so, the details thereof;
- (e) whether the Government proposes to ban the use of cellphones in all the educational institutions run by the Government/private educational institutions; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a)&(b): The Central Board of Secondary Education (CBSE) issued a circular on restriction of the use of Mobile Phones in Schools on 29.07.2009.

(c)to(f): Education, being a subject in the concurrent list of the Constitution, and the majority of schools being under the purview of the State Governments, it is for the respective State Governments to take an appropriate decision in the matter.